

**Telephone to Village Panchayat**

6265. SHRI SHIVRAJ SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of village Panchayat connected with telephone facilities in Madhya Pradesh and Uttar Pradesh, so far;

(b) the time by when remaining village Panchayats are likely to be provided with telephone facility; and

(c) the estimated cost that comes to establish a telephone in rural and remote areas?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) The information is being collected and will be laid on the Table of the House.

(b) Remaining Gram Panchayats in Madhya Pradesh and Uttar Pradesh are likely to be connected with telephone facility by the end of Ninth Five Year Plan.

(c) The estimated cost to establish a telephone connection in rural area is Rs. 75,000 on average per Village Public Telephone.

**Uncontrolled Growth in Air Traffic**

6266. SHRI R. SAMBASIVA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines Association have warned the Government against any uncontrolled growth in an Air traffic without developing infrastructure;

(b) if so, whether they have also pointed out that air collision between the two Aircraft was a pointer to the problem;

(c) if so, whether the association has urged the Governments to set up an expert committee to decide whether there was any need at all to have more airlines operation in the domestic market;

(d) if so, whether Government has considered their suggestions; and

(e) the steps being taken in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) Indian Airlines have 8 recognised associations, out of which there is no such association known as Indian Airlines Association.

(b) to (e) Do not arise.

**Divisional Railway Hospital At Lumding**

6267. SHRI UDDHAB BARMAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received a representation from the All India Railway Employees Confederation about the deteriorating services of Divisional Railway Hospital at Lumding;

(b) if so, the reaction of the Government thereto, and

(c) the steps taken by the Government to improve the services and functioning of the said hospital?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir

(b) and (c) To improve the functioning of this hospital, programmed visits of specialist doctors from Zonal Hospitals have been arranged. Placement of regular specialists is arranged either through U.P.S.C. or through contract services. Allegations levelled against medical and para medical staff, on enquiry, were not substantiated.

**National Telecom Policy**

6268. SHRI KRISHAN LAL SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the estimated amount required by the Government for implementation of National Telecom Policy; and

(b) the time by which the above policy is likely to be implemented?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b) The estimated amount required by the Government for implementation of National Telecom Policy is about Rs. 83,250 crores, as envisaged in the draft Ninth Five Year Plan proposals.

Implementation of the Policy, especially in the technological areas, is a continuing process. Its objectives are likely to be substantially achieved during the Ninth Plan through the combined efforts of the Government and the private sector.

**Telephone Connections in M.P.**

6269. SHRI BUDHSEN PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections provided in Madhya Pradesh during 1993-94, 1994-95 and 1995-96, district-wise;

(b) the number of persons on waiting list upto December, 1996, district-wise;

(c) the time by when this waiting list is likely to be cleared, district-wise;

(d) whether any special scheme has been formulated for the expansion and development of telephones in Madhya Pradesh particularly in Rewa circle;

(e) if so, the details thereof;

(f) if not, the time by when such scheme is likely to be formulated;

(g) the amount allocated during 1996-97 for the purpose, district-wise; and

(h) the details of steps taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b) The information is given in the Statement-I attached.

(c) The waiting list is likely to be cleared by March, 1998 subject to the availability of materials and equipments.

(d) to (f) No special plan has been formulated. The Annual Plan has been formulated to provide 70000 new telephone connections during 1997-98 in Madhya Pradesh including Rewa District.

(g) The total amount allocated for all districts of Madhya Pradesh during 1996-97 was Rs. 335.76 crores. The district-wise allotment of funds is given in the Statement-II attached.

(h) Action is being taken to acquire the land, construct the exchange buildings and arrange materials and equipments.

#### Statement-I

*The number of telephone connections provided and waiting list in Madhya Pradesh district-wise.*

District	No. of Telephone Connections Provided during Year			Waiting List upto December 1996
	1993-94	1994-95	1995-96	
1	2	3	4	5
Balaghat	912	604	358	298
Bastar	1389	591	228	1392
Betul	1411	1115	659	1258
Bhind	1208	940	1013	582
Bhopal	3700	6629	9166	8390
Bilaspur	3855	4054	207	6154
Chhatarpur	1697	642	666	838
Chhindwara	1824	1746	1709	826
Damoh	656	779	889	297
Datia	359	120	600	420
Dewas	2285	1246	690	964
Dhar	2324	2091	973	831
Durg	4050	2693	2107	7483
Guna	1983	1504	3418	420
Gwalior	6436	4320	6017	2419
Hoshangabad	3232	1535	9	1966
Indore	13111	18649	16433	5046
Jabalpur	7309	6417	6714	4832
Jhabua	667	570	52	337
Khandwa	1948	1524	1419	1195
Khargone	3173	1880	1690	1160

1	2	3	4	5
Mandla	639	414	100	185
Mandsaur	4137	2436	2794	1026
Morena	1643	1467	2071	648
Narasingshpur	914	833	591	723
Panna	403	680	167	196
Raigarh	858	570	348	626
Raipur	5512	5036	6251	2989
Raisen	555	1319	480	510
Rajgarh	946	738	1394	385
Rajnandgaon	340	905	403	1032
Ratlam	2907	1877	1087	1725
Rewa	953	911	1303	750
Sagar	2962	1591	2543	960
Sarguja	1406	108	120	1213
Satna	717	1175	1846	1663
Sehore	1002	2306	974	1056
Seoni	758	576	121	150
Shahdol	926	1069	556	1187
Shajapur	1535	876	523	278
Shivpuri	1363	727	597	585
Sidhi	455	199	586	565
Tikamgarh	651	241	599	270
Ujjain	3846	3447	1742	2145
Vidisha	1673	1172	435	473

#### Statement-II

*Amount Allocated During Year 1996-97 in MP Telecom. Circle (All figures are in Thousands of Rupees)*

Head of Unit	Cash	Stores	Total
1	2	3	4
GMTD Bhopal	129958	50321	180779
GMTD Gwalior	70302	23273	93575
GMTD Indore	91385	51725	143110
GMTD Jabalpur	114400	34896	149296
GMTD Raipur	46633	14163	60796
TDE Betul	70232	11656	81888
TDE Chhatarpur	38227	10514	48741
TDE Chhindwara	51557	13860	65417
TDE Dewas	25632	4651	30283
TDE Guna	29522	6772	36294
TDE Jagdalpur	33674	4713	38387

1	2	3	4
TDE Mahakaushal	53065	41607	94672
TDE Narsinghpur	35701	28010	63711
TDE Raigarh	75371	3584	78955
TDE Rajgarh	63075	10335	73410
TDE Rewa	30919	3180	34099
TDE Sagar	42908	11349	54257
TDE Satna	37777	3770	41547
TDE Shahdol	121854	5235	127089
TDE Shajapur	84208	19505	103713
TDE Shivpuri	25813	5470	31283
TDE Vidisha	31295	2286	33581
TDM Bilaspur	76369	22987	99356
TDM Dhar	35732	15674	51406
TDM Durg	56765	8534	65299
TDM Hoshangabad	116862	19098	135960
TDM Khandwa	136077	28924	165001
TDM Khargone	69633	7874	77507
TDM Mandsaur	90685	21447	112132
TDM Morena	27600	5733	33333
TDM Ratlam	83019	29466	112485
TDM Ujjain	52235	10957	63192
EE (C) Bhopal	56877	0	56877
EE (C) Indore	40989	0	40989
EE (C) Jabalpur-I	35120	0	35120
EE (C) Jabalpur-II	13525	0	13525
EE (C) Raipur	52597	0	52597
EE (E) Bhopal	55310	0	55310
EE (E) Jabalpur	52268	0	52268
EE (E) Raipur	12616	0	12616
C.O. Bhopal	289813	167931	457744
<b>Total</b>	<b>2657600</b>	<b>700000</b>	<b>3357600</b>

#### **Promotion of Workshop Employees of AAI in Delhi**

6270. SHRI VIRENDRA KUMAR SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the procedure of promotion of workshop employees of the Airports Authority of India in Delhi;

(b) whether the recommendations of the Ramlingam Committee have not been implemented in the case of workshop employees, R.C.D.U. employees; and

(c) if so, the details thereof and the reasons for such discrimination?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) Common procedure for promotion of workshop employees of the Airports Authority of India has not been formulated. Both the Divisions are following their earlier procedures.

(b) No, Sir.

(c) Does not arise.

#### **Export of Steel**

6271. SHRI NARAYAN ATHAWALAY: Will the Minister of STEEL be pleased to state:

(a) whether attention of the Government have been drawn to the news item appeared in the 'Hindu' dated February 5, 1997 under the caption "Stock build-up in steel causes concern";

(b) if so, the reaction of the Government to the observations made therein and facts of the matter;

(c) details of stock piling as on December 31, 1996 and extent to which it is in excess; and

(d) details of steps taken/proposed to deal with the situation?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) Yes, Sir.

(b) to (d) As on December 31, 1996 about 1.62 million tonnes of saleable steel stocks were held by the main producers as compared to 1.23 million tonnes held on December 31, 1995. Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL) are two steel producing PSUs under the Ministry of Steel. SAIL has taken following steps to reduce the inventory:

— Adopting a market oriented sales strategy to counter the intense competition from indigenous producers and imports;

— Adopting commercial strategies and strategic pricing depending upon market segment, competition and quantity linked purchases;

— Participating in tenders floated by Government Departments, Public Sector, Projects and Private Sector to boost up sales and thereby reduce inventory;

— Orienting product-mix to suit market needs and adjusting production as per market requirements;

— Vigorous customer contact and follow-up of individual customer orders for affecting speedier delivery;

— Arranging stock transfer from one branch to another to meet requirements of various customers;

— Improving after sales service, expediting refunds and settlement of quality commercial complaints; and